

DEBTOR : HBN HOMES COLONISERS PRIVATE LIMITED.

Annexure

Annexure – 4

Name of the corporate debtor: HBN Homes Colonisers pvt ltd ; Date of commencement of CIRP: 24.07.2019; List of creditors as on: 25.01.2023 CIRP Closure Date: 19.01.2020

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	HBN Dairies & Allied Limited	U15203DL1998PLC097690	7.08.2019	2,470,756,352.27	NIL	NIL	NIL	Yes	N/A	NIL	NIL	2,470,756,352.27	NIL	Claim was filed in FORM other than the FORM prescribed under IBC. Creditor was asked to file their claim in the prescribed FORM but Creditor went to NCLT. The NCLT has dismissed the application. The Creditor has not filed the claim today.
2	Shapooji Pallonji & Co pvt ltd	U45200MH1943PTC003812	22.10.2019	101,842,700.00	NIL	NIL	NIL	NO	N/A	NIL	NIL	101,842,700.00	NIL	Claim was filed in FORM other than the FORM prescribed under IBC. Creditor was asked to file their claim in the prescribed FORM but before their filing claim in prescribed FORM, COC had passed the resolution for liquidation of Corporate Debtor.
Total					2,572,599,052.27							2,572,599,052.27		